GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 4869(H) TO BE ANSWERED ON 26th MARCH,2018

CLOSED TEA GARDENS

4869(H). SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI: Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether many large tea gardens of the country are lying closed;
- (b) if so, the details thereof along with the number of workers affected thereby, Statewise;
- (c) whether the Government proposes to take over some closed tea gardens of the country; and
- (d) if so, the details thereof along with the number of tea gardens revived/ operationalised during each of the last three years and the current year, State-wise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

- (a) &(b): At present, there are twelve tea gardens closed in the country, nine in the State of West Bengal and three in the State of Kerala. The details regarding date of closure, number of workers affected and current status are given in Annexure.
- (c) & (d): Central Government and Tea Board are in active coordination with the State Government concerned to make the gardens functional and if required, by transferring the lease of land to other interested entrepreneurs. The following closed tea gardens were re-opened and operationalised in the last three years and current year state wise :

| State | Year | | | | | | |
|--------|---------|-------------------|---------|-------------------------|--|--|--|
| | 2014-15 | 2015-16 | 2016-17 | 2017-18 | | | |
| Assam | Nil | 1 | Nil | Nil | | | |
| | | (Rani Tea Estate) | | | | | |
| West | Nil | Nil | Nil | 1 | | | |
| Bengal | | | | (Joybirpara Tea Estate) | | | |
| Kerala | Nil | Nil | Nil | Nil | | | |

| Sl. No | Name of the Tea Estate | State | Date of Closure | No. of Wor | kers | Current status |
|-----------|-----------------------------|----------------|--------------------|------------|------------------|---|
| • | | State | | Permanent | Temporary | |
| 1 | Dheklapara Tea Estate | | 11.03.2006 | 604 | 200 (Approx.) | The estate was officially liquidated by the Hon'ble Calcutta High Court. The garden was put up for e-auction by the Hon'ble Calcutta High Court (Official Liquidator) on 11 th May,2012, but no prospective buyer was available |
| | BundapaniTe a Estate | | 13.07.2013 | 1215 | | The State Govt. has taken possession of the land of the closed Bundapani T.E on 15 th October, 2014, on expiry of lease of land. |
| | DharanipurTe a Estate | West Bengal | 19.10.2013 | | | The State Govt. has taken possession of the land of the closed Dharanipur T.E on 18 th November, 2014. |
| 4 | Redbank Tea Estate | | 19.10.2013 | 888 | | The State Govt. has taken possession of the land of the closed Redbank T.E on 21 st November, 2014, on expiry of lease of land. |
| 5 | Surendranagar Tea Estate | | 19.10.2013 | 301 | (Approx.) | The State Government has cancelled the Land Lease of Surendra Nagar T.E by an order dated 14/11/2014 and the Land has been taken over by the state Government on 13.01.2015 |
| 6 | Madhu Tea Estate | | 23.09.2014 | 947 | | As per un official information, the process of sale of the property is under process |
| 7. | Panighata Tea Estate | | 10.10.2015 | 787 | - | Labour unrest due to non- payment of workers dues etc. |
| 8 | Manabari Tea Estate | | 21.03.2016 | 374 | | Labour unrest due to non- payment of workers dues etc. |
| 9. | Kumlai Tea Estate | | 15-11-2015 | 1118 | - | Labour unrest due to non settlement of labour dues etc. |

State wise details of 12 closed tea gardens in the country

| 10. | M/s Peermade Tea Co. Ltd Peermade&L onetree Tea Estate | | 01.04.2016 | 220 | - | Labour unrest due to non settlement of labour dues etc. The Govt. of Kerala is in the process of reopening of the estate. |
|-----|---|--------|---------------------------|-----|---|---|
| | M/s MMJ Plantations- Kottamala&B onami Tea Estate | Kerala | 23.12.2013/ 11.10.2014 | 375 | - | The company has got a stay order from the Kerala High Court prohibiting action against the company presently under Tea Act. |
| 12 | Bonaccord Tea Estate | | 05.03.2015 | 220 | - | Estate Management has abandoned the estate due to financial crisis. |
